

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6213
ANSWERED ON:15.05.2012
INDUSTRY STATUS TO REAL ESTATE
Annayagari Shri Sai Prathap

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Real Estates businessmen are requesting the Government to grant Industry status to it in view of it being major driver for economic growth and generates innumerable jobs across the country;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes Madam. During the pre-budget discussions held by this Ministry with the associations representing the Real Estate Developers, the Real Estate businessmen had put forth a demand to the Government for grant of industry status to the housing sector .

(b) : The associations representing the Real Estate businessmen wanted income tax concessions under Section 80 IA of Income Tax Act available to development of other infrastructure facilities like roads, water supply, sanitation, sewerage system, water treatment system, solid waste management etc. to be extended to housing sector.

(c) : This Ministry supported the view for affordable housing projects. However, as seen from the Union Budget 2012-13, this demand has not been acceded to.